

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.197 of 2012**

Md. Anwar and Anr.

... .. Appellant/s

Versus

Md. Halim

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Satish Kumar Agrawal, Advocate
For the Respondent/s : Mr. Ravi Bhatia, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER**

13 29-01-2026 Learned counsel for the appellants, learned counsel for the respondent and learned counsel for the intervenor have already present in Court.

2. Learned counsel for the respondents as well as intervenor submits that no copy of the memo of appeal as also the Interlocutory application has been served to them.

3. Learned counsel for the appellants is directed to serve the memo of appeal as well as Interlocutory Application within one week.

4. List this case on 09.02.2026.

(Ramesh Chand Malviya, J)

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